

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 10881 of 2020 - DB

(Arising out of OIO-SUR-EXCUS-000-COM-014-20-21 dated 28/09/2020 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

NANAVATI PRIVATE LIMITED

220 +328 GIDC BHATPOE
OPP ONGC HAZIRA MAGDALLA ROAD
SURAT, GUJARAT

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-SURAT-I

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

.....Respondent

APPEARANCE:

Shri Puneet Bansal, Chartered Accountant appeared for the Appellant-Assessee
Shri Mihir G Rayka, Additional Commissioner (AR), appeared for the Respondent-
Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 09.09.2024
DATE OF DECISION: 12.11.2024

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No.10652 of 2020-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**